NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

CP(IB)SRNo.4148/9/HDB/2017
Hanuman Chromocoates Ltd
Bang Papers Private Limited
Hanuman Chromocoates Ltd
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Lejaponeau	Advocase	Tay @ legalwin,	8. Lay on 2

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Raja Gopalan, learned counsel for the petitioner. The Office raised objections with regard to the Jurisdiction of Corporate Debtor, since the Respondent Company/Corporate Debtor is situated in Madhya Pradesh. The learned counsel for the petitioner want time to get instructions. Post the case on 30.11.2017 for orders.

Member (Technical)

Member (Judicial)